

West Tripura District				
Court- wise and Station-wise pendency of Civil and Criminal Cases as on 31.08.2023				
Court- wise pendency of Cases as on 31.08.2023				
Sl. No.	Name and Designation of the Officer	Civil	Criminal	Total
1	Sri Subhasish Sharma Roy, District and Sessions Judge, Agartala	815	265	1080
2	Sri Sankar Lal Dutta, ADJ., (Court No. 2), Agartala	676	327	1003
3	Smt. Sharmistha Mukherjee, ADJ., (Court No. 3), Agartala (Exclusive POCSCO)	0	83	83
4	Sri Soumyo Bikash Das, ADJ., (Court No. 4), Agartala	618	304	922
5	Sri Sunil Kumar Singh, ADJ., (Court No. 5), Agartala(FTSC)	254	330	584
6	Sri Ramdas Chattopadhyay, Judge, Family Court, Agartala	578	446	1024
7	Sri Uttam Hrishi Das, Addl.Judge, Family Court, Agartala.	534	448	982
8	Smt. Tanusree Debnath, CJ (Sr. Div) & Asstt. Sessions Judge, (Court No.1), Agartala	601	35	636
9	Smt. Anindita Deb Ray, CJ (Sr. Div) & Asstt. Sessions Judge, (Court No.2), Agartala	728	33	761
10	Sri Saikat Das, CJM-cum-Civil Judge (Sr. Div), Agartala	263	1609	1872
11	Sri Raja Gupta, Addl.CJM-cum-Civil Judge (Sr. Div), Agartala	98	1763	1861
12	CJ (Jr. Div)-cum-JM., First Class, (Court No. 1), Agartala (Vacant), Charge remains with Smt. Debjani Majumder , Civil Judge(Jr.Div.)-cum- JM., First Class, Agartala.	242	749	991
13	Smt. Debjani Majumder, Civil Judge(Jr.Div.)-cum-JM., First Class, Court No.2, Agartala.	135	934	1069
14	Sri Abhijit Adhikari, JM., First Class-cum-Civil Judge (Jr. Div),(Court No. 1), Agartala	44	1043	1087
15	Smt. Swastika Das, JM., First Class-cum-Civil Judge (Jr. Div),(Court No. 2), Agartala	25	814	839
16	Smt. Archana Reang, JM., First Class-cum-Civil Judge (Jr. Div),(Court No. 3), Agartala	51	1176	1227
17	Sri Bikash Debbarma, JM., First Class-cum-Civil Judge (Jr. Div), (Court No. 4), Agartala	35	1439	1474
18	Md. Farhad Islam, JM., First Class-cum-Civil Judge (Jr. Div),(Court No.5), Agartala(FTC)	50	1335	1385
19	Smt. Baishali Choudhury, JM., First Class-cum-Civil Judge (Jr. Div), (Court No.6), Agartala(FTC)	35	922	957
Total		5782	14055	19837
Station-wise pendency of Cases as on 31.08.2023				
Sl. No.	Name of the Station	Civil	Criminal	Total
1	Agartala	4670	13161	17831
Total		4670	13161	17831
2	Family Court, Agartala	578	446	1024
3	Addl. Judge, Family Court, Agartala	534	448	982
Total		1112	894	2006
Grand Total		5782	14055	19837

Gomati District

Court- wise and Station-wise pendency of Civil and Criminal Cases as on 31.08.2023

Court- wise pendency of Cases as on 31.08.2023

Sl. No.	Name and Designation of the Officer	Civil	Criminal	Total
1	Sri Ashutosh Pandey, District and Sessions Judge, Udaipur	198	170	368
2	Sri Manabendra Debbarma, Additional District and Sessions Judge, Udaipur	189	138	327
3	Sri Subhra Nath, Judge, Family Court, Udaipur	208	269	477
4	Sri Motom Debbarma, Civil Judge (Sr. Div) & Asstt. Sessions Judge, Udaipur	309	62	371
5	Smt. Debaleena Kilikdar, CJM-cum-Civil Judge (Sr. Div), Udaipur	115	319	434
6	CJ (Jr. Div)-cum- JM., First Class, Udaipur (Vacant) Charge remains with Smti. Mohana Deb, JM, First Class-cum-CJ(Jr.Divn.), Udaipur	39	351	390
7	Smt Mohana Deb, JM., First Class-cum-Civil Judge (Jr. Div) (Court No. 1), Udaipur	15	237	252
8	Smt Dipannita Ganguly, JM., First Class-cum-Civil Judge (Jr. Div), (Court No. 2), Udaipur	15	348	363
9	Sri Ayan Choudhury, SDJM-cum-Civil Judge (Jr. Div), Amarpur	13	330	343
10	Smt. Debanjana Bhattacharjee, CJ (Jr. Div) -cum-JM., First Class, Amarpur	6	473	479
Total		1107	2697	3804

Station-wise pendency of Cases as on 31.08.2023

Sl. No.	Name of the Station	Civil	Criminal	Total
1	Udaipur	880	1625	2505
2	Amarpur	19	803	822
Total		899	2428	3327
3	Family Court, Udaipur	208	269	477
Grand Total		1107	2697	3804

South Tripura District				
Court- wise and Station-wise pendency of Civil and Criminal Cases as on 31.08.2023				
Court- wise pendency of Cases as on 31.08.2023				
Sl. No.	Name and Designation of the Officer	Civil	Criminal	Total
1	District and Sessions Judge, Belonia, (Vacant) , Charge remains with Sri Dharmendu Das , Addl. District & Sessions Judge, Belonia	368	223	591
2	Sri Dharmendu Das Addl. District & Sessions Judge, Belonia	0	0	0
3	Judge, Family Court, Belonia, (Vacant) , Charge remains with Sri Dharmendu Das , Addl. District & Sessions Judge, Belonia	158	107	265
4	Sri Sushanta Debbarma , Civil Judge (Sr. Div) & Asstt. Sessions Judge, Belonia	98	44	142
5	Sri Dulal Kanti Sukla Das , CJM-cum-Civil Judge (Sr. Div), Belonia	28	471	499
6	Sri Aritra Das , CJ (Jr. Div)-cum-JM., First Class, Belonia	144	287	431
7	Smt. Chirasmitta Chakraborty , JM., First Class-cum-Civil Judge (Jr. Div), Belonia	39	259	298
8	Sri Tapan Debbarma , Addl. District & Sessions Judge, Sabroom,	170	43	213
9	SDJM-cum-Civil Judge (Jr. Div), Sabroom (Vacant) , Charge remains with Sri NR Rakesh Das , CJ (Jr. Div)-cum-JM., First Class, Sabroom	14	176	190
10	Sri NR Rakesh Das , CJ (Jr. Div)-cum-JM., First Class, Sabroom	43	135	178
Total		1062	1745	2807
Station-wise pendency of Cases as on 31.08.2023				
Sl. No.	Name of the Station	Civil	Criminal	Total
1	Belonia	677	1284	1961
2	Sabroom	227	354	581
Total		904	1638	2542
3	Family Court, Belonia	158	107	265
Grand Total		1062	1745	2807

Unakoti District				
Court- wise and Station-wise pendency of Civil and Criminal Cases as on 31.08.2023				
Court- wise pendency of Cases as on 31.08.2023				
Sl. No.	Name and Designation of the Officer	Civil	Criminal	Total
1	Sri Prakash Kumar, District and Sessions Judge, Kailashahar	107	172	279
2	Sri Amrendra Kumar Singh Additional District and Sessions Judge, Kailashahar	13	78	91
3	Sri Gobinda Das, Judge, Family Court, Kailashahar	166	312	478
4	Smt. Ishika Dan, CJ (Sr. Div) & Assistant Sessions Judge, Kailashahar	241	12	253
5	Sri Purandar Prasad Paul, CJM-cum-Civil Judge (Sr. Div)., Kailashahar	118	677	795
6	Smt. Papri Debbarma, CJ (Jr. Div)-cum- JM First Class, Kailashahar	207	386	593
7	Smt. Susmita Das, JM., First Class-cum-Civil Judge (Jr. Div), Kailashahar	62	320	382
8	JM, First Class-cum-Civil Judge(Jr. Div.), (Court No.2),Kailashahar (Vacant), Charge remains with Smt. Susmita Das, JM., First Class-cum-CJ (Jr.Div), Kailashahar	49	381	430
Total		963	2338	3301
Station-wise pendency of Cases as on 31.08.2023				
Sl. No.	Name of the Station	Civil	Criminal	Total
1	Kailashahar	797	2026	2823
Total		797	2026	2823
2	Family Court , Kailashahar	166	312	478
Grand Total		963	2338	3301

North Tripura District				
Court- wise and Station-wise pendency of Civil and Criminal Cases as on 31.08.2023				
Court- wise pendency of Cases as on 31.08.2023				
Sl. No.	Name and Designation of the Officer	Civil	Criminal	Total
1	Sri Angshuman Debbarma, District and Sessions Judge, Dharmanagar	282	260	542
2	Sri Mridul Chakraborty, Additional District & Sessions Judge, Dharmanagar	151	279	430
3	Smt. Sudipta Choudhury, Judge, Family Court, Dharmanagar	213	143	356
4	Sri Shaurav Saha, CJ (Sr. Div) & Asstt. Sessions Judge, Dharmanagar	195	11	206
5	Sri Saamyajyoti Debnath, CJM-cum-Civil Judge (Sr. Div.), Dharmanagar	107	368	475
6	Smt. Aparajita Singha, Civil Judge (Jr. Div)-cum- JM., First Class, Dharmanagar	177	483	660
7	Smt. Lisa Debbarma, JM., First Class-cum-Civil Judge (Jr. Div), Dharmanagar	76	462	538
8	Sri Piyush Priyadershi, SDJM-cum-Civil Judge (Jr. Div), Kanchanpur	2	287	289
9	Sri Sumir Bag, Civil Judge (Jr. Div)-cum- JM., First Class, Kanchanpur	3	312	315
Total		1206	2605	3811
Station-wise pendency of Cases as on 31.08.2023				
Sl. No.	Name of the Station	Civil	Criminal	Total
1	Dharmanagar	988	1863	2851
2	Kanchanpur	5	599	604
Total		993	2462	3455
3	Family Court, Dharmanagar	213	143	356
Grand Total		1206	2605	3811

Sepahijala District				
Court- wise and Station-wise pendency of Civil and Criminal Cases as on 31.08.2023				
Court- wise pendency of Cases as on 31.08.2023				
Sl. No.	Name and Designation of the Officer	Civil	Criminal	Total
1	Sri Sanjoy Bhattacharjee, District & Sessions Judge, Sonamura	226	523	749
2	Sri Yoginder Pal, Judge, Family Court, Sonamura	67	116	183
3	Sri Subhadeep Saha, CJM-cum-Civil Judge (Sr. Div), Sonamura	174	849	1023
4	Sri Kaushik Bhattacharjee, Civil Judge (Jr. Div)-cum- JM., First Class, Sonamura	72	816	888
5	Smt. Madhumita Pal, JM., First Class-cum-Civil Judge (Jr. Div), Sonamura,	42	571	613
6	Sri Debashis Kar, Additional District & Sessions Judge, Bishalgarh	187	285	472
7	Sri Gaurav Kumar Shahi, SDJM-cum-Civil Judge (Jr. Div), Bishalgarh	42	1036	1078
8	Sri Ali Haydar Khan, Civil Judge (Jr. Div)-cum- JM., First Class, Bishalgarh	92	916	1008
Total		902	5112	6014
Station-wise pendency of Cases as on 31.08.2023				
Sl. No.	Name of the Station	Civil	Criminal	Total
1	Sonamura	514	2759	3273
2	Bishalgarh	321	2237	2558
Total		835	4996	5831
3	Family Court , Sonamura	67	116	183
Grand Total		902	5112	6014

Khowai District				
Court- wise and Station-wise pendency of Civil and Criminal Cases as on 31.08.2023				
Court- wise pendency of Cases as on 31.08.2023				
Sl. No.	Name and Designation of the Officer	Civil	Criminal	Total
1	Smt. Sankari Das, District and Sessions Judge, Khowai,	118	223	341
2	Sri Rajib Bhattacharjee, Addl.District & Sessions Judge, Khowai	75	160	235
3	Sri Veda Pratim Debbarma, Judge, Family Court, Khowai	65	83	148
4	Sri Ramanuj Bhattacharjee, Civil Judge (Sr. Div) & Asstt. Sessions Judge, Khowai	98	44	142
5	Smt. Nandita Bhattacharyya, CJM-cum-Civil Judge (Sr. Div), Khowai	39	1385	1424
6	Smt. Reena Debbarma, Civil Judge (Jr. Div)-cum- JM., First Class, Khowai	42	1537	1579
7	Smt. Purabi Jamatia, JM., First Class-cum-Civil Judge (Jr. Div), Khowai	20	1395	1415
Total		457	4827	5284
Station-wise pendency of Cases as on 31.08.2023				
Sl. No.	Name of the Station	Civil	Criminal	Total
1	Khowai	392	4744	5136
Total		392	4744	5136
2	Judge, Family Court, Khowai	65	83	148
Grand Total		457	4827	5284

Dhalai District				
Court- wise and Station-wise pendency of Civil and Criminal Cases as on 31.08.2023				
Court- wise pendency of Cases as on 31.08.2023				
Sl. No.	Name and Designation of the Officer	Civil	Criminal	Total
1	Sri Gautam Sarkar, District and Sessions Judge, Ambassa	76	185	261
2	Sri Anshuman Chowdhury Additional District and Sessions Judge, Ambassa	34	88	122
3	Sri Arindam Paul, Judge, Family Court, Ambassa,	17	27	44
4	Sri Rahul Roy, Civil Judge (Sr. Div) & Assistant Sessions Judge, Ambassa	36	3	39
5	Sri Satyajit Das, CJM-cum-Civil Judge (Sr. Div), Ambassa	39	111	150
6	Smt. Ranjabati Roy, Civil Judge(Jr. Div)-cum- JM., First Class, Ambassa	5	103	108
7	Sri Surya Deo Singh, Additional District & Sessions Judge, Kamalpur	101	153	254
8	Smt. Madhumita Biswas, SDJM-cum-Civil Judge (Jr. Div) Kamalpur	11	391	402
9	Sri Biswatosh Dhar, Civil Judge(Jr.Div)-cum-JM., First Class, Kamalpur	67	344	411
10	Sri Avinash Jamatia, SDJM-cum-Civil Judge (Jr. Div), Longtharai Valley	12	444	456
11	Sri Amlan Mukherjee, Civil Judge (Jr. Div)-cum- JM., First Class, Longtharai Valley	18	402	420
12	Sri Thomas Lalditsaka Darlong, SDJM-cum-Civil Judge (Jr. Div)., Gonda Twisa	0	132	132
13	Sri Sushobhan Das, Civil Judge (Jr. Div)-cum- J.M., First Class., Gonda Twisa	1	151	152
Total		417	2534	2951
Station-wise pendency of Cases as on 31.08.2023				
Sl. No.	Name of the Station	Civil	Criminal	Total
1	Ambassa	190	490	680
2	Kamalpur	179	888	1067
3	Longtharai Valley	30	846	876
4	Ganda Twisa	1	283	284
Total		400	2507	2907
5	Family Court, Ambassa	17	27	44
Grand Total		417	2534	2951

District-wise pendency of Civil and Criminal Cases as on 31.08.2023				
Sl. No.	Name of the District (s)	Civil	Criminal	Total
1	West Tripura District, Agartala	5782	14055	19837
2	Gomati District, Udaipur	1107	2697	3804
3	South Tripura District, Belonia	1062	1745	2807
4	Unakoti Judicial District, Kailashahar	963	2338	3301
5	North Tripura District, Dharmanagar	1206	2605	3811
6	Sepahijala District, Sonamura	902	5112	6014
7	Khowai District, Khowai	457	4827	5284
8	Dhalai District, Ambassa	417	2534	2951
Total		11896	35913	47809